

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/40 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Member,
MACT, Cachar, Silchar.

Dated Guwahati the January, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. SMACT/I/14/5/731 Dated, 30th December, 2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 31.12.2020, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/41 /A, dated 5.1.2021

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

